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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 20th June, 2022

No. HC.XV.16/2021/113/RV. In continuation of High Court Notification No. HC. XV.16/2021/44/RV., dated 21.03.2022, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari (under suspension), presently attached to the Office of the District & Sessions Judge, Tinsukia, for a further period of 3 (three) months w.e.f. 21.06.2022 and/or till conclusion of the disciplinary proceeding drawn against him, whichever is earlier.

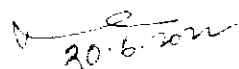
By order

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.16/2021/113A /RV., Dated 20.06.2022

Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 3.The District and Sessions Judge, Tinsukia, Pin.786125 for information with reference to High Court Memo. No. HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 4.The District & Sessions Judge, Jorhat, Pin.785001 for information with reference to High Court Memo. No. HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 5.The District & Sessions Judge, Charaideo, Sonari, Pin.785690 for information with reference to High Court Memo. No. HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 6.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7.Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari, (under suspension), Presently attached to the Office of the District & Sessions Judge, Tinsukia, Pin.786125 for information with reference to High Court Memo. No. HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 8.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Sonari, Pin. 785691/Tinsukia, Pin.786125 for information with reference to High Court Memo. No HC.XV.16/2021/44A /RV., Dated 21.03.2022
- 10.The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The Administrative Officer (Judicial)(Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- 12.The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
- 13.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court,Guwahati


20.6.2022
REGISTRAR (VIGILANCE)


20/6/2022